

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Jammu

**Notification**

Jammu, the 5<sup>th</sup> of February, 2020

**S.O. 50.-** In exercise of the powers conferred by clause (b) of section 2 of the Prisoners Act, 1900, the Government hereby declare M-5, Gupkar Road, Srinagar as "Subsidiary Jail".

By order of the Lieutenant Governor.

Sd/-

**(Shaleen Kabra) IAS**

Principal Secretary to the Government

No: Home/Jail/25/2020

Dated: 05.02.2020

Copy to:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
2. Director General of Police, J&K.
3. ADGP (Security/L&O), J&K.
4. Director SSG, J&K.
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c.)
6. District Magistrate, Srinagar.
7. SSP, Srinagar.
8. Special Secretary to the Chief Secretary.
9. OSD with the Hon'ble Advisor (B).
10. Private Secretary to the Principal Secretary (Home).
11. Stock File.

  
**(Rashid Raina) KAS**

Under Secretary to the Government